

native projects keeping in view transmission requirements and other techno-economic factors.

The hydro potential is proposed to be developed keeping in view the above mentioned broad guidelines.

Retrenchment of Workers by the Central Coalfields Limited

**2805. SHRI INDRAJIT GUPTA:
DR. RANEN SEN:**

Will the Minister of ENERGY be pleased to state:

(a) whether Central Coalfields Limited has taken a decision to retrench about 5000 persons working in different collieries;

(b) if so, the reasons therefor; and

(c) Government's reaction thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) to (c). No, Sir. In pursuance of the provisions of the Contract Labour (Regulation & Abolition) Act, the company is gradually abolishing the employment of contract labour in the

prohibited categories. In this process some labourers employed by the contractors may have been displaced.

Committee on Problems of Coir Industry

**2806. SHRI R. S. PANDEY:
SHRI P. GANGA REDDY:**

Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether Government have set up a Committee to go into the problems faced by coir industry in the country; and

(b) if so, the composition of the Committee and tentative date by which report is expected to be received by Government?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): (a) Yes, Sir.

(b) The Study Team, which consists of the following members, is expected to submit its report by 30th June, 1976.—

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| 1. Shri B. Sivaraman
Member, Planning Commission | Chairman |
| 2. Shri A. P. V. Krishnan
Additional Secretary, and Integrated Financial
Adviser, Ministry of Industry & Civil Supplies. | Member |
| 3. Joint Secretary
(In-charge of Coir)
Ministry of Industry & Civil Supplies. | Member |
| 4. Shri K. Mahava Das
Chief Officer,
Reserve Bank of India;
Agricultural Credit Deptt., Bombay. | Member |
| 5. A Senior Officer
representing the Government of Kerala. | Member |
| 6. A Senior Officer
representing the Ministry of Commerce. | Member |
| 7. Chairman
Coir Board, C. chin. | Member-Secretary |
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The date fixed by Government for submission of the report by the Study Team is 30-6-1976.